

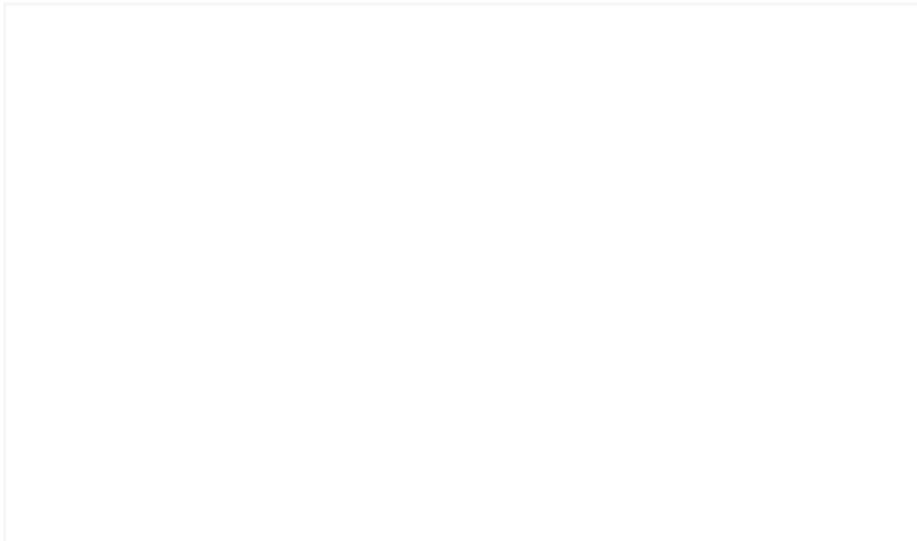
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Title : Message from Rajya Sabha that at its sitting held on the 24<sup>th</sup> February, 2006, Rajya Sabha passed the Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2006.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2006 which has been passed by the Rajya Sabha at its sitting held on the 24<sup>th</sup> February, 2006."

2. Sir, I also lay on the Table the Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2006, as passed by Rajya Sabha on the 24<sup>th</sup> February, 2006.



MR. CHAIRMAN : Now, the House will take up notices received for 'Zero Hour' mentions.